

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, BOMBAY

Review Petition No.54/94
in
Original Application No.270/93

K.C. Chattopadhyay. .. Applicant.
Vs.
Union of India & 4 Others. .. Respondents.

Coram : Hon'ble Shri M.R. Kolhatkar, Member (A)
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

TRIBUNAL'S ORDER IN REVIEW PETITION
BY CIRCULATION

Dated : 25-4-1994

(Per : Hon'ble Smt. Lakshmi Swaminathan, Member (J))

This review application is filed against the order/judgment dated 10.3.1994 in O.A.No.270/93, rejecting the applicant's claim that he is entitled to benefit of enhanced age of superannuation of 60 years. We have carefully gone through the grounds raised in the review application. No new grounds have been raised in the petition which could/have been raised at the time when the application was heard in support of the original application. The applicant's grievance is that the order dated 10.3.1994 is erroneous that a ground cannot be for review of the order. The application for review is therefore dismissed.

Lakshmi Swaminathan
(SMT. LAKSHMI SWAMINATHAN)

MEMBER (J).

M.R. Kolhatkar
(M.R. KOLHATKAR)

MEMBER (A).

H.